

DIVISION BENCH

P-102

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/109(KB)2022
IA(I.B.C)/1584(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS SRI JUGAL KISHORE SARAFF
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Siddhartha Chatterjee, Adv.] For the Applicant in IA1584/2023
Mr. A. Lal Ghosh, Adv.]

Mr. Subhankar Das, Adv.] For the Personal Guarantor
Mr. Avishek Guha, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. At joint request by the Ld. Counsel for the parties, Post the matter on **17/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**